

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA - MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/IND-3159/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies , Hyderabad
NAME OF THE PETITIONER(S)	Nandan Renewable Energies Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature 、
Y. SURYANARAYANA	counsel for retitioner	Surya (mporat lawyer @ gmail com 98498 66556	J July
		C., T. C. T.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Pradeep Kran	Responds	800 8668878	
B. Apperau, she for Rock RD	casc	7948747808	R

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri J. Pradeep Kiran, Learned Counsel for the Respondent and Shri B. Appa Rao, Learned Counsel for RoC & RD.

The Learned Counsel for the Respondent undertakes to file vakalat and to implead as Respondent in the company petition and requests one more weeks' time. The Petitioner is also directed to take personal notice to Respondent. Post the case on 06.10.2017.

Member (T)

MEMBER (J)